**GOVERNMENT OF INDIA**

**MINISTRY OF COMMERCE & INDUSTRY**

**DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2908.**

**TO BE ANSWERED ON WEDNESDAY, THE 21ST MARCH, 2018.**

**SETTING UP OF INDUSTRIAL UNITS**

**2908. SHRI MANAS RANJAN BHUNIA:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

(a) whether the major and medium industrial units are being set up in different States of the country; and

(b) if so, what are the numbers of major and medium industrial units set up and established during the years 2014-15, 2015-16, 2016-17 and 2017-18 in the country, the State-wise details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY**

**(SHRI C.R. CHAUDHARY)**

**(a):** The State Government is primarily responsible for establishment of industrial units in the State. The Union Government supplements the efforts of the States through various schemes launched by it with a view to promote industrialization.

**(b):** Information on number of major and medium units set up in different States is not centrally maintained. However, based on investment intentions filed by prospective entrepreneurs whose investment in plant and machinery is greater than Rs. 10 crore, in case of manufacturing sector and more than Rs. 5 crore investment in case of service sector, the state-wise details of Industrial Entrepreneurs Memorandum (IEM) is given in Annexure-I. Also, state-wise details of the medium enterprises registered on the Udyog Aadhaar Memorandum (UAM) portal maintained by Ministry of Micro, Small & Medium Enterprises, for the years 2015-16 (since September 2015), 2016-17 and 2017-18 (as on 8th March 2018) is given in Annexure-II.

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|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
| **State-wise distribution of Number of Industrial Entrepreneurs Memorandum(IEM) filed during years 2014-2017** | | | | | | |
| **Number of IEM** | | | | | | |
| **Sl No** | **State** | **2014** | **2015** | **2016** | **2017** | **Total** |
| **Jan-Dec** | **Jan-Dec** | **Jan-Dec** | **Jan-Dec** |
| 1 | ANDHRA PRADESH | 121 | 133 | 164 | 154 | 572 |
| 2 | ASSAM | 33 | 13 | 55 | 39 | 140 |
| 3 | BIHAR | 18 | 23 | 19 | 7 | 67 |
| 4 | GUJARAT | 352 | 306 | 404 | 428 | 1490 |
| 5 | HARYANA | 65 | 75 | 58 | 44 | 242 |
| 6 | HIMACHAL PRADESH | 26 | 11 | 9 | 6 | 52 |
| 7 | JAMMU AND KASHMIR | 12 | 11 | 8 | 7 | 38 |
| 8 | KARNATAKA | 83 | 93 | 283 | 194 | 653 |
| 9 | KERALA | 13 | 7 | 0 | 3 | 23 |
| 10 | MADHYA PRADESH | 96 | 99 | 84 | 76 | 355 |
| 11 | MAHARASHTRA | 277 | 338 | 376 | 354 | 1345 |
| 12 | MANIPUR | 3 | 0 | 0 | 0 | 3 |
| 13 | MEGHALAYA | 1 | 2 | 2 | 6 | 11 |
| 14 | NAGALAND | 1 | 0 | 0 | 0 | 1 |
| 15 | ORISSA | 27 | 26 | 36 | 31 | 120 |
| 16 | PUNJAB | 61 | 36 | 49 | 34 | 180 |
| 17 | RAJASTHAN | 77 | 74 | 97 | 99 | 347 |
| 18 | TAMIL NADU | 94 | 104 | 105 | 62 | 365 |
| 19 | TRIPURA | 2 | 0 | 0 | 0 | 2 |
| 20 | UTTAR PRADESH | 106 | 126 | 120 | 70 | 422 |
| 21 | WEST BENGAL | 60 | 67 | 62 | 61 | 250 |
| 22 | SIKKIM | 9 | 13 | 15 | 23 | 60 |
| 23 | CHATTISGARH | 37 | 117 | 50 | 38 | 242 |
| 24 | JHARKHAND | 7 | 5 | 14 | 14 | 40 |
| 25 | UTTARAKHAND | 38 | 38 | 42 | 45 | 163 |
| 26 | TELANGANA | 109 | 130 | 133 | 114 | 486 |
| 27 | ANDAMAN & NICOBAR | 0 | 0 | 1 | 0 | 1 |
| 28 | ARUNACHAL PRADESH | 2 | 0 | 0 | 0 | 2 |
| 29 | CHANDIGARH | 0 | 3 | 0 | 0 | 3 |
| 30 | DADRA & NAGAR HAVELI | 24 | 20 | 36 | 32 | 112 |
| 31 | DELHI | 16 | 19 | 5 | 5 | 45 |
| 32 | GOA | 21 | 8 | 12 | 12 | 53 |
| 33 | MIZORAM | 1 | 0 | 0 | 0 | 1 |
| 34 | PONDICHERRY | 4 | 7 | 4 | 4 | 19 |
| 35 | DAMAN & DIU | 5 | 5 | 13 | 10 | 33 |
|  | **Grand Total** | **1801** | **1909** | **2256** | **1972** | **7938** |
| **Source: DIPP, Ministry of Commerce & Industry, Govt. of India.**  \*\*\*\*\*\*\*\* | | | | | | |

**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2908 FOR ANSWER ON 21.03.2018.**

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2908 FOR ANSWER ON 21.03.2018.**

**State-wise distribution of Medium enterprises registered on Udyog Aadhaar Memorandum**

|  |  |  |  |
| --- | --- | --- | --- |
| **State** | **Medium Enterprises** | | |
| **2015-16 (Since Sept. 2015)** | **2016-17** | **2017-18 (As on 8.3.2018)** |
| ANDHRA PRADESH | 102 | 294 | 211 |
| ARUNACHAL PRADESH | 2 | 5 | 4 |
| ASSAM | 8 | 24 | 26 |
| BIHAR | 77 | 500 | 112 |
| CHHATTISGARH | 33 | 64 | 43 |
| GOA | 25 | 17 | 15 |
| GUJARAT | 492 | 1207 | 937 |
| HARYANA | 98 | 450 | 210 |
| HIMACHAL PRADESH | 18 | 64 | 38 |
| JAMMU AND KASHMIR | 1 | 16 | 13 |
| JHARKHAND | 26 | 64 | 59 |
| KARNATAKA | 134 | 483 | 416 |
| KERALA | 46 | 151 | 117 |
| MADHYA PRADESH | 105 | 243 | 246 |
| MAHARASHTRA | 530 | 1526 | 1209 |
| MANIPUR | 4 | 11 | 13 |
| MEGHALAYA | 0 | 2 | 0 |
| MIZORAM | 0 | 5 | 9 |
| NAGALAND | 0 | 1 | 1 |
| ODISHA | 33 | 99 | 79 |
| PUNJAB | 58 | 208 | 131 |
| RAJASTHAN | 189 | 424 | 342 |
| SIKKIM | 0 | 9 | 10 |
| TAMIL NADU | 160 | 779 | 521 |
| TELANGANA | 130 | 408 | 337 |
| TRIPURA | 2 | 6 | 4 |
| UTTAR PRADESH | 127 | 914 | 414 |
| UTTARAKHAND | 36 | 87 | 44 |
| WEST BENGAL | 57 | 224 | 157 |
| ANDAMAN AND NICOBAR ISLANDS | 2 | 15 | 9 |
| CHANDIGARH | 3 | 10 | 27 |
| DADAR AND NAGAR HAVELI | 9 | 17 | 7 |
| DAMAN AND DIU | 10 | 10 | 11 |
| DELHI | 33 | 190 | 199 |
| LAKSHADWEEP | 0 | 0 | 0 |
| PUDUCHERRY | 2 | 23 | 8 |
| **Total** | **2552** | **8550** | **5979** |

**Source: Ministry of Micro, Small & Medium Enterprises, Govt. of India.**